

have been constituted. The Planning Commission has set up a Steering Committee on Rural Livelihood and Rural Governance for the formulation of the Twelfth Five Year Plan to *inter-alia* suggest a comprehensive strategy for Capacity Building of Panchayati Raj Institutions (PRIs) during the Twelfth Five Year Plan period, provide a road map for strengthening District Planning as well as to provide a critical review of the physical and financial performance of various schemes, namely, MGNREGA, National Rural Livelihood Mission (NRLM), Mahila Kisan Sashaktikaran Pariyojana and BRGF during the Eleventh Plan and to suggest strategies, priorities and allocations for the Twelfth Plan. In addition, a Working Group on PRIs and Rural Governance has also been set up to aid and advise the Steering Committee on the strategies and measures for the Twelfth Plan. The Steering Committee is to submit its report by 30th September, 2011. The recommendations of the Steering Committee will be taken into consideration while devising the strategy, priorities and allocations for the Panchayati Raj System for the Twelfth Plan.

Increase in annual plan of Rajasthan

†1325. SHRI ASHK ALI TAK: Will the PRIME MINISTER be pleased to state:

(a) the amount of increase in the annual plan of Rajasthan State and the details thereof; and

(b) whether Government proposes to make special provisions in forthcoming plan for desert regions and tribal dominated areas, if so, the amount thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) The approved outlay for Annual Plan 2010-11 of Rajasthan was ` 24,044.76 crore and Annual Plan 2011-12 has been approved for ` 27,500.00 crore. Thus, the amount of increase in the Annual Plan 2011-12 in comparison to Annual Plan 2010-11 is ` 3,455.24 crore.

(b) An outlay of ` 3,568.18 crore has been earmarked and provided in the budget heads of respective departments for Tribal Dominated Areas in the Annual Plan for the year 2011-12, Following schemes mainly catering to desert areas are under implementation in the year 2011-12:

- i. Desert Development Programme is implemented in 16 districts including 10 desert districts. Provision for the year 2011-12 ` 3,300.00 lakh.
- ii. A scheme for mitigating poverty in Western Rajasthan under implementation in 6 blocks of 6 desert districts from the year 2008-09 to 2014-15 - Total project cost being ` 415.00 crore. Provision for the year 2011-12 ` 2,400.00 lakh.

†Original notice of the question was received in Hindi.

- iii. Rajasthan Forestry Development and Bio-diversity Project to be implemented in the 10 desert districts and 6 other districts from the year 2011-12 to 2018-19 - Total project cost being ` 1,152.53 crore - provision for 2011-12 ` 1,908.54 lakh.
- iv. Accelerated Irrigation Benefit Programme (AIBP) for Irrigation Projects - 90% grant is provided in desert and tribal areas as against 24% in other areas- Total provision in the year 2011-12 ` 257.00 crore.
- v. Additional ANMs posted in 570 sub centres of two desert districts-Jaisalmer and Barmer and 1,119 sub centres of the tribal areas.

One crore for appointment of consultants

1326. SHRI K.E. ISMAIL : Will the PRIME MINISTER be pleased to state :

- (a) whether it is a fact that the Planning Commission has taken a decision to allow each of its members to spend Rs. 1 crore every year for appointment of consultants;
- (b) if so, the details thereof;
- (c) whether it is a fact that a member as well as the financial advisor of the Commission have raised objections to this decision; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (d) The Planning Commission has issued the Procedure and Guidelines for Outsourced/External Consultancy work is given in the Statement (See below), which specifies the role of its Members in selection of the External Consultants. These guidelines have been framed with due deliberation within Planning Commission as per prescribed procedure, after soliciting the views of officers concerned, including the financial adviser.

Statement

Procedure and Guidelines for Outsourced/External Consultancy Work

No. M-11016/1(4)/2010-PC

Government of India

Planning Commission

Yojana Bhavan, Parliament Street,

New Delhi, the 10th August, 2011.

ORDER

Sub: Revised Procedure and Guidelines for Outsourced/External Consultancy work in the Planning Commission

The Subject Matter Divisions may hire External Professionals/Consultancy Firms or Consultants (referred to as External Consultants hereinafter) for a specific job, which will be well